

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.738
TO BE ANSWERED ON 20-07-2017

Irregularities in Sanitation Sector

†738. **SHRI NAGAR RODMAL:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government has constituted any Monitoring Committee to check corruption/irregularities prevailing in the sanitation sector;
- (b) if so, the details thereof;
- (c) the details of Monitoring Committee working in Madhya Pradesh in this regard; and
- (d) the details and total number of complaints of corruption received so far along with details thereof, State-wise during each of the last three years and the current year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &
SANITATION**

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) and (b) District Development Co-ordination and Monitoring Committee (DDCMC)- Disha have been constituted in the district to monitor the progress of the programmes of rural development including Swachh Bharat Mission (Gramin). The Chairperson of the Disha is a Member of Parliament (Lok Sabha). The District Collector is the Member Secretary of Disha. Meetings of the Disha are being held at least once in every Quarter.
- (c) District Development Co-ordination and Monitoring Committee (DDCMC)- Disha have also been constituted in Madhya Pradesh.
- (d) State-wise , details and total number of complaints of corruption received during each of the last three years and the current year is at Annexure-1.

Annexure-1.**Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.738 due for reply on 20-07-2017****Details of complaints of corruption received during each of the last three years and the current year**

S.N.	File No./ Registration No.	Name	Address	State	Date of Receiving Complaint	Brief Description of complaint
1	1363Sa	S. Krishna Reddy	S/o Venkateswara Reddy, Rompicherla Mandal, Andhra Pradesh	Andhra Pradesh	21-12-2016	Misuse of Funds - Allocated for Toilets Constructions - Remireddypalem Village Rompicherla Mandal Guntur District Andhra Pradesh Request for conducting detailed enquiry
2	1363Sa	S. Krishna Reddy	S/o Venkateswara Reddy, Rompicherla Mandal, Andhra Pradesh	Andhra Pradesh	21-12-2016	Misuse of Funds - Allocated for Toilets Constructions - Remireddypalem Village Rompicherla Mandal Guntur District Andhra Pradesh Request for conducting detailed enquiry
3	PMOPG/E/2017/0100190	MILON GOGOI	VILLAGE BEKAJAN AJOY NAGAR P.O. - BEKAJAN, P.S. BORHOLLA	Assam	20-02-2017	Please Inquiry of the year's of 2015-2016 and 2017. Specially check Bekajan Gaon Panchayat Toilet scheme under swachHh Bharat Abhiyan. Pulak Bhuyan subdivision junior engineer involved to this corruption.

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4	S-18017/50/2016-ICC	Shri Jankey Das,	Ghoga G.P. Village Sara Mari, Nalbari, Assam	Assam	14-03-2016	Petition of Shri Jankey Das, Assam regarding Swachh Bharat Abhiyan. It come to light that without completion of works, during last sept/2015 huge amount of govt. money in crore was withdrawn by producing false bills & other relevant documents
5	1966Ga	Gatam Pathak	Bihar	Bihar	27-06-2017	Corruption in construction of toilets under CSR fund
6	1685Ch	Chandra Kishore Saha	Sheohar	Bihar	30-03-2017	Alleging demand of Rs 6000 as bribe for release of toilet incentive
7	1619sh	Purshottam Sah	Siwan	Bihar	15-03-2017	corruption by Block official in construction of Toilets with MNREGA convergence
8	967Ra	Rajeev Kumar Singh	Darbhanga	Bihar	04-07-2016	Misappropriation of funds of IHHL
9	966Dr	Dr Sarjue Pandita	Saharsa	Bihar	04-07-2016	Partial disbursement of IHHL Incentive
10	1933Ra	Rakesh mittal	Surajpur	Chhatisgarh	16-06-2017	Multiple payments (12-13 FC as well as IHHL Incentive) for one toilet
11	1924Sh	Shankar Lal Agrawal	Mungeli	Chhatisgarh	15-06-2017	Corruption involved in distribution of IHHL incentive amount
12	1349NA	NANDKISHOR TONDON	JANJGIR - CHAMPA	Chhatisgarh	20-01-2017	Petitioner was asked to pay bribe was demanded for release of second instalment of incentive
13	1662Ki	Kiranpal Singh	Palwal	Haryana	28-03-2017	Misappropriation of funds of IHHL
S.N.	File No./ Registration	Name	Address	State	Date of	Brief Description of complaint

	No.				Receiving Complaint	
14	1212Sh	CHARAN SINGH	Karnal	Haryana	24-11-2016	Misappropriation of funds of IHHL
15	1087Sh	CHARAN SINGH	Karnal	Haryana	13-10-2016	Misappropriation of funds of IHHL
16	1448Mo	Mohindra Kumar	KANGRA	Himachal Pradesh	08-02-2017	Double payments (IHHL Incentive) to one family
17	1964An	Anup Kumar Mandal	PURBI SINGHBHUM	Jharkhand	27-06-2017	Incomplete construction of toilets
18	1866Md	Md sikandra nawaz khan	HAZARIBAGH	Jharkhand	31-05-2017	Corruption by middleman in construction of toilets
19	1722Ab	Abhishek kumar	CHATRA	Jharkhand	06-04-2017	Toilet incentive was misused by Mukhiya & others
20	1718Vi	Vishal sharma	PURBI SINGHBHUM	Jharkhand	05-04-2017	Demand of commission on bill for payment
21	1620DR	DR ANUP KUMAR MANDAL	PURBI SINGHBHUM	Jharkhand	15-03-2017	Addition of fake names in Beneficiary list and distribution of incentive thereof
22	1012Ha	Harishkumar Allure	KOLAR (K),BIDAR,Karnataka	Karnataka	01-09-2016	peoples are taking bathroom photo from anywhere by standing there and submitting the photo and giving 2000 to clerk
23	1012Ha	Harishkumar Allure	KOLAR (K),BIDAR,Karnataka	Karnataka	01-09-2016	peoples are taking bathroom photo from anywhere by standing there and submitting the photo and giving 2000 to clerk
24	1725Ab	Abhilash	KOLLAM, KERALA	KERALA	07-04-2017	The cost of the 129 households was acquired by the Panchayat through malpractices and by furnishing false information to the Government

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25	1725Ab	Abhilash	KOLLAM, KERALA	KERALA	07-04-2017	The cost of the 129 households was acquired by the panchayath through malpractices and by furnishing false information to the Government
26	1991Vi	Shri Vinod Jaisawal	Dhar	Madhya Pradesh	10-07-2017	Corruption at GP level in construction of toilet
27	1930Ra	Shri Radheshyam Sharma	Mahu	Madhya Pradesh	16-06-2017	Corruption by opening fake account and transferring incentive amount
28	1615Pa	Shri Padmesh Gautam	Katni	Madhya Pradesh	15-03-2017	In katni, corruption at CEO Zila Panchayat level
29	1527Pr	Shri Prakash Bhawsar	Khargone	Madhya Pradesh	02-03-2017	corruption of Rs 90 Lacs in khargone in toilet construction
30	S-18017/265/2015-SBM	Shri Nachiket Paliwal	Indore	Madhya Pradesh	09-06-2016	Toilet has been made on paper to make Indore ODF
31	S-18017/265/2015-SBM	Shri Dev Singh	Sagar	Madhya Pradesh	10-11-2015	non construction of toilets and wells after drawing the money from the government
32	1010Ch	Chandrakant Sangle	NIPHAD,NASHIK, MAHARASHTRA	MAHARASHTRA	31-08-2016	"Village Head and Gram sevika " used part of fund for their personal purpose by with drawing that amount through bulk checks on the name of fake villagers
33	1010Ch	Chandrakant Sangle	NIPHAD,NASHIK, MAHARASHTRA	MAHARASHTRA	31-08-2016	"VillageHead and Gram sevika " used part of fund for their personal purpose by with drawing that amount through bulk checks on the name of fake villagers

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34	S-18016/4/2017-SBM	Mayanglambam Surbala Devi	top Dusara Gram panchayat, Imphal east-II, Porompat,	Manipur	23-09-2017	A humble complaint against Smt. Th Gomti Devi, Chairman Village Water & Sanitation Committee/Pradhan & other official concerned for misused of fund about RS 21,48,000
35	2004Sh	Shri Prasanta Kumar Sahu	Balasore	Odisha	12-07-2017	Multiple payments of incentive for one toilet
36	1813Gy	Gyanendra Kumar Tripathy	GANJAM	Odisha	18-05-2017	Alleging corruption charges on NAC officials
37	1701AR	ARUPANANDA SAHOO	KENDUJHAR	Odisha	03-04-2017	Bribe was asked by JE for releasing incentive amount
38	1667Gu	Guru Prasad Padhy	GANJAM	Odisha	29-03-2017	Misappropriation of funds of IHHL
39	962Al	Alok Jena	JAJAPUR	Odisha	29-06-2016	Demand of bribe for payment of incentive
40	1945kr	Shri kripal singh dagur	Karauli	Rajasthan	20-06-2017	corruption in toilet construction and distribution of incentive money
41	1326Sh	Shri Deva Ram	Nagaur	Rajasthan	09-01-2017	Sarpanch & Panchayat secretary withdrawn money without constructing toilet
42	1318kr	Shri kripal singh dagur	Karauli	Rajasthan	09-01-2017	corruption in toilet construction and distribution of incentive money
43	1317Su	Shri Sunil Lamrod	Jodhpur	Rajasthan	09-01-2017	Sarpanch & Panchayat secretary withdrawn money without constructing toilet
44	773VI	Shri VIJENDRA SINGH	Churu	Rajasthan	29-04-2016	Sarpanch & Gram Sewak withdrawn money without constructing toilet

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45	e office	Villagers of Nahriya, Sangod, Syapura, Kota, Rajasthan	Kota	Rajasthan	07-02-2017	corruption involved in distribution of IHHL incentive amount
46	e office	Shri Abhay Singh	Sikar	Rajasthan	05-09-2016	irregularities in declaring his Gram Panchayat ODF
47	e office	Shri Tej Singh	Bharatpur	Rajasthan	18-03-2016	irregularities in declaring his GP an ODF GP
48	e office	Rashtriya Sahara, Ajmer	Ajmer	Rajasthan	01-12-2016	Toilet constructed on paper only
49	e office	Shri Ramesh Kumar	Shriganganagar	Rajasthan	20-04-2017	Irregularities in construction of toilets
50	e office	Shri Gangaram	Jodhpur	Rajasthan	15-12-2016	Gram Panchayats have been declared as ODF by the government on the basis of false and fabricated documents
51	e office	Shri Kunwar Singh	Karauli	Rajasthan	07-10-2016	One NGO to whom the state government has entrusted the work of IHHL pocketed the money by producing fake papers
52	2006Sa	Saravanan	VELLORE, TAMIL NADU	TAMIL NADU	12-07-2017	Beneficiaries got benefited from SBM scheme but there is no such nagar called Kamrajnagar in Kothakottai Village Alangayam Block , Vellore District

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53	2006Sa	Saravanan	VELLORE, TAMIL NADU	TAMIL NADU	12-07-2017	Beneficiaries got benefited from SBM scheme but there is no such nagar called Kamrajnagar in Kothakottai Village Alangayam Block , Vellore District
54	1990An	Angad Kumar Singh	Lucknow	UP	10-07-2017	Demand of bribe for payment of IEC work done by NGO as per tender
55	1967am	amal kumar	Mau	UP	27-06-2017	Demand of bribe for releasing IHHL incentive
56	1963JA	JAINENDRA PRATAP SINGH	Mau	UP	27-06-2017	Demand of bribe for releasing IHHL incentive
57	1958Vi	Vikas Varma	PRATAPGARH	UP	27-06-2017	No actual construction of toilet under IHHL scheme
58	1939Om	Omveer Singh	BIJNOR	UP	27-06-2017	Corruption in payment of salary of Sanitation worker
59	1919Ja	Jayshankar Pandey	UNNAO	UP	14-06-2017	Misappropriation of IHHL incentive fund
60	1894NA	NAVNEET KUMAR	SHAHJAHANPUR	UP	07-06-2017	Misappropriation of IHHL incentive fund
61	1892BR	BRIJESH TIWARI	GHAZIPUR	UP	07-06-2017	Fake name in the list of beneficiaries
62	1890YO	YOGENDRA YADAV	GHAZIPUR	UP	07-06-2017	Toilets constructed on paper only
63	1889Ra	Rahul Tiwari	FIROZABAD	UP	07-06-2017	Corruption in construction of toilets under IHHL scheme
64	1867Vi	Vinay Kumar Upadhyay	KAUSHAMBI	UP	31-05-2017	Misappropriation of funds of IHHL

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65	1863Vi	Vitana Devi	SHAHJAHANPUR	UP	31-05-2017	Misappropriation of funds of IHHL
66	1853Ni	Nitish pal	ETAH	UP	29-05-2017	Misuse of funds allocated for construction of toilet
67	1844SH	SHAMBHU NATH MISHRA	MIRZAPUR	UP	26-05-2017	Deduction in toilet incentive amount as commission fee
68	1773Ba	Balbeer Singh	MAINPURI	UP	21-04-2017	Toilet constructed on paper only
69	1625sa	sadik ali	SANT KABIR NAGAR	UP	16-03-2017	Corruption involved in construction of toilet
70	1618Ra	Ramashankar Chamar	MIRZAPUR	UP	15-03-2017	Demand of bribe for toilet incentive being given under IHHL scheme
71	1465sh	shyambihari srivastava	BALLIA	UP	10-02-2017	Misappropriation of funds of IHHL
72	1453Ra	Ram	ALLAHABAD	UP	09-02-2017	corruption in construction of Toilet and Incentive thereof
73	1447In	Indresh	SANT KABIR NAGAR	UP	08-02-2017	corruption involved in implementation of Swachh Bharat Mission
74	1412Sh	Shri Rajesh Tiwari	ALLAHABAD	UP	01-02-2017	corruption involved in implementation of Swachh Bharat Mission
75	1370IN	INDRESH	SANT KABIR NAGAR	UP	25-01-2017	corruption in distribution of IHHL incentive money
76	S-18017/340/2015-SBM-Part(1)	Alok Bhattachrya	village & PO - Amadpur, Burdwan	West Bengal	13-08-2016	complaint against corruption done by Panchayat member of Amadpur...

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77	PMOPG E 2017 0019080	Niloy Mandal	Village Aulia Post Amlasuli Dist Paschim Medinipur	West Bengal	08 01 2017	corruption complaint in construction of IHHL in village Aulia
78	PMOPG/E/2017/0054516	Rajesh chhetri	villRamjhora, Ramjhora Tea Garden west Bengal735228	west Bengal	28-01-2017	The Bricks which are being used are in very pathetic condition. They are not constructing toilets in proper way. No quality control. Nothing